

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat Adv. D.S. Manerkar
<u>ARGUMENTS</u>				
2	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
3	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<u>HEARING</u>				
4	MISC APPLN MCOC	100737/2020	State through CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and Others	PP
5	MISC APPLN MCOC	100738/2020	State through CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and Others	PP
6	MISC APPLN MCOC	100739/2020	State through CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and others	PP
<u>EVIDENCE PART HEARD</u>				
7	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP